

ITEM NO.50

REGISTRAR COURT. 2

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Civil Appeal No(s). 1617-1618/2022

HARKESH VERMA & ANR.

Appellant(s)

VERSUS

JOINT DIRECTOR OF CONSOLIDATION & ORS.

Respondent(s)

Date : 14-11-2022 These appeals were called on for hearing today.

For Appellant(s)

Dr. Vinod Kumar Tewari, AOR

For Respondent(s)

Mr. Narender Kumar Verma, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Service is complete. Being complete matter, process the same
for being listed before the Hon'ble Court, as per rules.

S.P.S. LALER
Registrar

MG